**IN THE HIGH COURT OF JHARKHAND AT RANCHI**
**Criminal Appeal (S.J.) No.110 of 2006**

Girish Rawani @ Girish Ramani ... ... **Appellant**

**Versus**

The State of Jharkhand ... ... **Respondent**

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**CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR**

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For the Appellant : Mr. S. S. Choudhary, Adv.
For the State : Mr. Rajesh Kr. Mahtha, A.P.P.

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The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

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**07/07.07.2020**: Let paper book be prepared at the cost of the appellant to be deposited by Friday i.e. 10.07.2020.

**(Rajesh Kumar, J.)**

Amar/-